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C.A.No. 3460 OF 2000

ITEM No.2

Court No. 1

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 3 in Civil Appeal No.3460/2000

POPAT & KOTECHA PROPERTY

Appellant (s)

VERSUS

STATE BANK OF INDIA STAFF ASSOCIATION

Respondent (s)

(for early hearing and office report)

Date : 12/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE BRIJESH KUMAR  
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)/Mr. Rana Mukherjee, Adv.  
Applicant(s)Mr. Siddharth Gautam, Adv.  
Mr. Goodwill Indeevar,Adv.

For Respondent (s)  
Mr. Ghanshyam Joshi,Adv.(NP)

UPON hearing counsel the Court made the following  
O R D E R

No orders at present.

(D.P. WALIA)  
COURT MASTER

(SURAJ PARKASH)  
COURT MASTER